LOK SABHA DEBATES

Seventh Session (Third Lok Sabha)



LOK SABHA SECRETARIAT New Delhi

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Abdul Wahid, Shri T. (Vellore).

Achal Singh, Shri (Agra).

Achuthan, Shri R. (Mavelikera).

Akkamma Devi, Shrimati (Nilgiris).

Alagesan, Shri O. V. (Chingleput).

Alva, Shri A. Shankar (Mangalore). Alva, Shri Joachim (Kanara).

Alvares, Shri Peter Augustus (Panjim).

Aney, Dr. M. S. (Nagpur).

Anjanappa, Shri B. (Nellore).

Ankineedu, Shri Maganti (Gudivada).

Anthony, Shri Frank (Nominated—Anglo-Indians).

Arunachalam, Shri N. (Ramanathapuram).

Azad, Shri Bhagwat Jha (Bhagalpur).

R

Babunath Singh, Shri (Surguja).

Bade, Shri Ramchandra Vithal (Khargone).

Badrudduja, Shri (Murshidabad).

Bagri, Shri Mani Ram (Hissar).

Bajaj, Shri Kamalnayan (Wardha).

Bakliwal, Shri Mohanlal (Drug).

Bal Krishana Singh, Shri (Chandauli).

Balakrishnan, Shri S. C. (Koilpatti).

Balmiki Shri K. L. (Khurja).

Banerjee, Shri S. M. (Kanpur).

Banerji, Dr. R. (Bankura).

Barkataki, Shrimati Renuka Devi (Barpeta).

Barman, Shri P. C. (Cooch Bihar).

Barrow, Shri A. E. T. (Nominated— Anglo-Indians).

Barua, Shri Hem (Gauhati).

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Barua, Shri Rajendranath (Jorhat).

Barupal, Shri Panna Lal (Ganganagar).

Basant Kunwari, Shrimati (Kai-sarganj).

Basappa, Shri C. R. (Tiptur).

Basumatari, Shri D. (Goalpara).

Baswant, Shri Sonubhai Dagadu (Thana).

Bateshwar Singh, Shri (Giridih).

Berwa, Shri Onkar Lal (Kotah).

Besra, Shri Satyacharan (Dumka).

Bhagat, Shri Baliram (Shahabad).

Bhagavati, Shri Bijoy Chandra (Darrang).

Bhakat Darshan, Shri (Garhwal).

Bhanja Deo, Shri Laxminarayan (Keonjhar).

Bhanu Parkash Singh, Shri (Rajgarh).

Bhargava, Shri M. B. L. (Ajmer).

Bhatkar, Shri Laxmanrao Shrawanji (Khamgaon).

Bhattacharya, Shri Dinen (Serampore).

Bhattacharyya, Shri C. K. (Raiganj).

Bhawani, Shri Lakhmu (Bastar).

Bheel, Shri P. H. (Dohad).

Biren Dutta, Shri (Tripura West).

Birendra Bahadur Singh, Shri (Raj-nandgaon).

Bist, Shri Jang Bahadur Singh (Almora).

Borooah, Shri Prafulla Chandra (Sibsagar).

Brahm Prakash, Shri (Outer Delhi).

Brajeshwar Prasad, Shri (Gaya).

B-contd.

Brij Basi Lal, Shri (Faizabad). Brij Raj Singh, Shri (Jhalawar). Brij Raj Singh, Shri (Bareilly). Buta Singh, Shri (Moga).

C

Chakravartty, Shrimati Renu (Barrackpore).

Chakraverti, Shri P. R. (Dhanbad).

Chanda, Shrimati Jyotsna (Cachar).

Chandak, Shri B. L. (Chindwara).

Chandrabhan Singh, Shri (Bilaspur).

Chandrasekhar, Shrimati M. (Mayuram).

Chandriki, Shri Jagannathrao Venkatarao (Raichur).

Chattar Singh, Shri (Chamba).

Chatterjee, Shri H. P. (Nabadwip).

Chatterjee, Shri N. C. (Burdwan).

Chaturvedi, Shri S. N. (Firozabad).

Chaudhary, Shri Yudhvir Singh (Mahendragarh).

Chaudhry, Shri C. M. (Mahua).

Chaudhuri, Shri D. S. (Mathura).

Chaudhuri, Shrimati Kamala (Hapur).

Chaudhuri, Shri Sachindra Nath (Ghatal).

Chaudhuri, Shri Tridib Kumar (Berhampur).

Chavan, Shri D. R. (Khard).

Chavan, Shri Y. B. (Nasik).

Chavda, Shrimati Zohraben (Banas-kantha).

Chuni Lal, Shri (Ambala).

D

Dafle, Shri Vijayasinhrao Pamrao (Miraj).

Daji, Shri Homi F. (Indore).

Daljit Singh, Shri (Una).

Das, Dr. Mono Mohon (Ausgram).

Das, Shri Basanta Kumar (Contai).

Das, Shri Nayantara (Jamui).

Das, Shri Sudhansu (Diamond Harbour).

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Dasappa, Shri H. C. (Bangalore).

Dasaratha Deb. Shri (Tripura East).

Dass, Shri C. (Tirupathi).

Deo, Shri P. K. (Kalahandi).

Deo, Shri Vijaya Bhushan Singh (Raigarh).

Deo Bhanj, Shri P. C. (Bhubaneswar).

Desai Shri Morarji (Surat).

Deshmukh, Dr. Panjabrao S. (Amravati).

Deshmukh, Shri B. D. (Aurangabad).

Deshmukh, Shri Shivaji Rao Shankar Rao (Parbhani).

Dey, Shri S. K. (Nagaur).

Dhaon, Shri B. K. (Lucknow).

Dharmalingam, Shri R. (Tiruvanna-malai).

Dhuleshwar Meena, Shri (Udaipur).

Dighe, Shri Bhaskar Narayan (Kolaba).

Dinesh Singh, Shri (Salon).

Dixit, Shri G. N. (Etawah).

Dubey, Shri Rajaram Giridharilal (Bijapur North).

Dwivedi, Shri Mannoo Lal (Hamirpur).

Dwivedi, Shri Surendranath (Kendrapara).

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Elayaperumal, Shri L. (Tirukoilur).

Elias, Shri Mohammad (Howrah).

Ering, Shri D. (Nominated—North East Frontier Tract).

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G

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Gahmari, Shri Vishwanath Singh (Ghazipur).

Gajraj Singh, Shri (Gurgaon).

Ganapati Ram, Shri (Machhlishahr). Gandhi, Shri V. B. (Bombay City Central South).

Ganga Devi, Shrimati (Mohanlalganj).
Gayatri Devi, Shrimati (Jaipur).

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Ghyasuddin Ahmad, Shri (Dhubri).

Gokaran Prasad, Shri (Misrikh).

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Gopalan, Shri A. K. (Kasergod).

Gounder, Shri R. Muthu (Tiruppattur).

Govind Das, Dr. (Jabalpur).

Guha, Shri Arun Chandra (Barasat).

Gulshan, Shri Dhanna Singh (Bhatinda).

Gupta, Shri Badshah (Mainpuri).

Gupta, Shri Indrajit (Calcutta South West).

Gupta, Shri Kashi Ram (Alwar).

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Gupta, Shri Ram Ratan (Gonda).

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Hansda, Shri Subodh (Jhargram).

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Haq, Shri M. M. (Akola).

Harvani, Shri Ansar (Bisauli).

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Heda, Shri Harish Chandra (Nizamabad). H-contd.

Hem Raj, Shri (Kangra).

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Imbichibava, Shri E. K. (Ponnani). Iqbal Singh, Shri (Ferozepore).

J

Jadhav Shri Madhavrao Laxmanrao (Malegaon).

Jadhav, Shri Tulshidas (Nanded).

Jagjivan Ram, Shri (Sasaram).

Jain, Shri A. P. (Tumkur).

Jaipal Singh, Shri (Ranchi West).

Jamir, Shri Chubatoshi (Nominated— Naga Hills-Tuensang Area).

Jamunadevi, Shrimati (Jhabua).

Jayaraman, Shri A. (Wandiwash).

Jedhe, Shri Gulabrao Keshavrao (Baramati).

Jena, Shri Kanhu Charan (Bhadrak).

Jha, Shri Yogendra (Madhubani). Joshi, Shri Anand Chandra (Sidhi).

Joshi, Shrimati Subhadra (Balram-

Jyotishi, Shri Jwala Prasad (Sagar).

K

Kabir, Shri Humayun (Basirhat).

Kachhavaiya, Shri Hukam Chand (Dewas).

Kadadi, Shri Madeppa Bandappa (Sholapur).

Kajrolkar, Shri Sadoba Narayan (Bombay City Central North).

Kakkar, Shri Gauri Shankar (Fatehpur).

Kamath, Shri Hari Vishnu (Hoshangabad).

Kamble, Shri T. D. (Latur).

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Kanakasabai, Shri R. (Chidambaram).

Kandappan, Shri S. (Tiruchengode).

Kanungo, Shri Nityanand (Cuttack).

Kappen, Shri Cherian J. (Muvattupuzha).

Kapur Singh, Shri (Ludhiana).

Kar, Shri Prabhat (Hooghly).

Karni Singhji, Shri (Bikaner).

Karuthiruman, Shri P. G. (Gobichettipalayam).

Kayal, Shri Paresh Nath (Joynagar).

Kedaria, Shri Chhaganlal (Mandvi).

Keishing, Shri Rishang (Outer Manipur).

Kesar La!, Shri (Sawai Madhopur).

Khadilkar, Shri R. K. (Khed).

Khan, Dr. Purnendu Narayan (Uluberia).

Khan, Shri Osman Ali (Anantapur).

Khan, Shri Shahnawaz (Meerut).

Khanna, Shri Mehr Chand (New Delhi).

Khanna, Shri Prem Kishan (Kaim-ganj).

Kindar Lal, Shri (Hardoi).

Kisan Veer, Shri (Satara).

Kohar, Dr. (Phulbani).

Kotoki, Shri Liladhar (Nowgong).

Koujalgi, Shri H. V. (Belgaum).

Koya, Shri C. H. Mohammad (Kozhikode)

Kripa Shankar, Shri (Domariaganj).

Kripalani, Shri J. B. (Amroha).

Krishna, Shri M. R. (Paddapalli).

Krishnamachari, Shri T. T. (Tiruchendur).

Krishnapal Singh, Shri (Jalesar).

Kumaran, Shri M. K. (Chirayinkil).

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L

Lahri Singh, Shri (Rohtak).

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Lakshmikanthamma, Shrimati T. (Khammam).

Lalit Sen, Shri (Mandi).

Laskar, Shri Nihar Ranjan (Karimganj).

Laxmi Bai, Shrimati Sangam (Vicarabad).

Laxmi Dass, Shri (Miryalguda).

Lohia, Dr. Ram Manohar (Farrukhabad).

Lonikar, Shri R. N. Yadav (Jalna).

M

Mahadeo Prasad, Shri (Bansgaon).

Mahadeva Prasad, Dr. (Maharaj-ganj).

Mahananda, Shri Hrushikesh (Bolangir).

Mahato, Shri Bhajahari (Purulia).

Mahida, Shri Narendra Singh (Anand).

Mahishi, Dr. Sarojini (Dharwar North).

Mahtab. Shri Hare Krushna (Angul).

Maimoona Sultan, Shrimati (Bhopal).

Majithia, Shri Surjit Singh (Taran Taran).

Malaichami, Shri M. (Periyakulam).

Malaviya, Shri Keshav Dev (Basti).

Malhotra, Shri Inder J. (Jammu and Kashmir).

Malliah, Shri U. Srinivasa (Udipi).

Mallick, Shri Rama Chandra (Jajpur).

Manaen, Shri T. (Darjeeling).

Mandal, Dr. P. (Vishnupur).

Mandal, Shri Bhupendra Narayan (Saharsa).

Mandal, Shri Jiyalal (Khagaria).

Mandal, Shri Y. P. (Jainagar).

Maniyangadan, Shri Mathew (Kotta-yam).

Manoharan, Shri K. (Madras South).

Mantri, Shri Dwarkadas (Bhir).

Marandi, Shri Iswar (Rajmahal).

Maruthiah, Shri P. (Melur).

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Masani, Shri M. R. (Rajkot).

Masuriya Din, Shri (Chail).

Matcharaju, Shri M. (Narasipatnam). Mate. Shri Kure (Tikamgarh).

Mathur, Shri Harish Chandra (Jalore). Maurya Shri B. P. (Aligarh).

Mehdi Shri S. Ahmad (Rampur).

Mehrotra, Shri Braj Behari (Bilhaur).

Mehta, Shri Jaswantraj (Pali).

Mehta, Shri Jashvantrai N. (Bhavnagar).

Melkote, Dr. G. S. (Hyderabad).

Mengi, Shri Gopal Datt (Jammu and Kashmir).

Menon, Shri Panampilli Govinda (Mukundapuram).

Menon, Shri V. K. Krishna (Bombay City North).

Minimata, Shrimati Agamadas Guru (Baloda Bazar).

Mirza, Shri Bakar Ali (Warrangal).

Mishra, Shri Bibhuti (Motihari).

Mishra, Shri Bibudhendra (Puri). Mishra, Shri Mathura Prasad (Begu-

Misra, Dr. Udaikar (Jamshedpur).

Misra, Shri Mahesh Dutta (Khandwa).

Misra, Shri Shyam Dhar (Mirzapur).

Mohammad Yusuf, Shri (Siwan).

Mohan Swaroop, Shri (Pilibhit).

Mohanty, Shri Gokulanand (Balasore).

Mohiuddin, Shri Ahmed (Secunderabad).

Mohsin, Shri F. H. (Dharwar South).

Morarka, Shri Radhyeshyam Ramkumar (Jhunjhunu).

More, Shri Krishnaji Laxman (Hatkanangle).

More, Shri Shankarao Shantaram (Poona).

Muhammad Ismail, Shri (Manjeri).

Mukane, Shri Yeshwantrao Martandrao (Bhiwandi).

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Mukerjee, Shri H. N. (Calcutta Central).

Mukerjee, Shrimati Sharda (Ratnagiri).

Munzni, Shri David (Lohardaga).

Murli Manohar, Shri (Balia).

Murmu Shri Sarkar (Balurghat).

Murthy, Shri B. S. (Amalapuram).

Murti, Shri M. S. (Anakapalle).

Musafir, Shri Gurmukh Singh (Amritsar).

Muthiah, Shri P. (Tirunelveli).

Muzaffar Husain, Shri N. (Moradabad).

N

Naidu, Shri V. Govindasamy (Tiruvallur).

Naik, Shri D. J. (Panchmahals).

Naik Shri Maheswar (Mayurbhanj).

Nair, Shri N. Sreekantan (Quilon).

Nair, Shri P. K. Vasudevan (Ambala-puzha).

Nallakoya, Shri Koyilat (Nominated— Laccadive, Minicoy and Amindivi Islands).

Nambiar, Shri Ananda (Tiruchirapalli).

Nanda, Shri Gulzarilal (Sabarkantha).

Naskar, Shri P. S. (Mathurapur).

Nath Pai, Shri (Rajapur). Nayak Shri Mohan (Bhanjanagar).

Nayar, Dr. Sushila (Jhansi).

Nehru, Shri Jawaharlal (Phulpur).

Nesamony, Shri A. (Nagercoil).

Nigam, Shrimati Savitri (Banda). Niranjan Lal, Shri (Nominated-

Andaman and Nicobar Islands).

O

Omkar Singh, Shri (Budaun).
Oza, Shri Ghanshyamlal (Surendranagar).

P

Paliwal, Shri Tika Ram (Hindaun). Pande, Shri Kashi Nath (Hata).

P-contd.

Pandey, Shri R. S. (Guna).

Pandey, Shri Sarjoo (Rasra).

Pandey, Shri Vishwa Nath (Salempur).

Panna Lal, Shri (Akbarpur).

Pant, Shri K. C. (Naini Tal).

Paradhi, Shri Bholaram (Balaghat).

Paramasivan, Shri S. K. (Erode).

Parashar Shri V. C. (Shivpuri).

Patel, Shri Chhotubhai M. (Broach).

Patel, Shri Man Sinh P. (Mehsana). Patel, Shri Nanubhai N. (Bulsar).

Patel, Shri Purushottamdas R.

(Patan). ·
Patel, Shri Rajeshwar (Hajipur).

Patil, Shri Deorao Shioram (Yeot-mal).

Patil Shri J. S. (Jalgaon).

Patil, Shri Madhaorao Bhagwantrao (Ramtek).

Patil, Shri S. B. (Bijapur South).

Patil, Shri S. K. (Bombay City South).

Patil, Shri T. A. (Osmanabad).

Patil, Shri V. T. (Kolhapur).

Patil, Shri Vasantrao Lakhagounda (Chikodi).

Patnaik, Shri Baishnab Charan (Dhenkanal).

Pattabhi Raman, Shri C. R. (Kumba-konam).

Pattnayak, Shri Kishen (Sambalpur). Pillai Shri Nataraja (Trivandrum).

Pottekatt, Shri S. K. (Tellicherry).

Prabhakar, Shri Naval (Delhi—Karol Bagh).

Pratap Singh, Shri (Sirmur).

Prithvi Raj, Shri (Dausa).

Puri, Shri D. D. (Kaithal).

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Raghavan, Shri A. V. (Badagara). Raghunath Singh, Shri (Varanasi). Raghuramaiah, Shri K. (Guntur).

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Rai, Shrimati Sahodra Bai (Damoh).

Raj Bahadur, Shri (Bharatpur).

Raja, Shri Chittaranjan (Junagadh).

Rajaram, Shri K. (Krishnagiri).

Rajdeo Singh, Shri (Jaunpur).

Raju, Shri D. Balarama (Narasapur).

Raju, Dr. D. S. (Rajahmundry).

Rajyalaxmi, Shrimati Lalita (Aurangabad).

Ram, Shri T. (Sonbarsa).

Ram Sewak, Shri (Jalaun).

Ram Singh, Shri (Bahraich),

Ram Subhag Singh, Dr. (Bikram-ganj).

Ram Swarup, Shri (Robertsganj).

Ramabadran, Shri T. D. (Cuddalore).

Ramakrishnan, Shri P. R. (Coimbatore).

Ramanathan Chattiar, Shri (Karur). Ramaswamy, Shri S. V. (Salem).

Ramaswamy, Shri V. K. (Namakkal).

Ramdhani Das Shri (Nawada)

Rameshwaranand, Shri (Karnal).

Rampure, Shri Mahadevappa (Gulbarga).

Ramshekhar Prasad Singh, Shri (Chapra).

Rananjai Singh, Shri (Musafirkhana).

Rane, Shri Shivram Rango (Buldana).

Ranga, Shri N. G. (Chittoor).

Ranga Rao, Shri R. V. G. K. (Chee-purupalli).

Ranjit Singh, Shri (Sangrur).

Rao, Shri P. Hanumanth (Medak).

Rao, Shri J. Ramapathi (Karimanagar).

Rao, Shri Jaganatha (Nowrangpur).

Rao, Shri S. V. Krishnamoorthy (Shimoga).

Rao, Dr. K. L. (Vijayawada)

Rao, Shri E. Madhusudan (Mahbuba-bad).

Rao, Shri J. B. Muthyal (Mahbub-nagar).

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Rao, Shri B. Rajagopala (Srikakulam).

Rao, Shri J. Rameshwar (Gadwal).

Rao, Shri M. Thirumala (Kakinada).

Rattan Lal, Shri (Banswara).

Raut, Shri Bhola (Bettiah).

Rawandale, Shri Chudaman Ananda (Dhulia).

Ray, Shrimati Renuka (Malda).

Reddi, Dr. B. Gopala (Kavali).

Reddi, Shri Ravi Narayan (Nalgonda).

Reddiar, Shri R. V. (Tindivanam).

Reddy, Shri C. L. Narasimha (Rajampet).

Reddy, Shri G. Narayan (Adilabad).

Reddy, Shri G. Vallamanda (Marka)

Reddy, Shri G. Yallamanda (Markapur).

Reddy, Shri K. C. (Chikballapur).

Reddy, Shri K. V. Ramakrishna (Hindupur).

Reddy, Shri Y. Eswara (Cuddapah).

Reddy, Shrimati Yashoda (Kurnool). Roy, Dr. Saradish (Katwa).

Roy, Shri Biswanath (Deoria).

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Sadhu Ram, Shri (Phillaur).

Saha, Dr. Sisir Kumar (Birbhum).

Sahu, Shri Rameshwar (Rosera).

Saigal, Shri Amar Singh (Janjgir).

Samanta, Shri S. C. (Tamluk).

Samnani. Shri Nazir Hussain (Jammu and Kashmir).

Sanji Rupji, Shri (Nominated—Dadra and Nagar Haveli).

Saraf, Shri Sham Lal (Jammu and Kashmir).

Sarma, Shri A. T. (Chatrapur).

Satyabhama Devi, Shrimati (Jahanabad).

Satyanarayana, Shri Biddika (Parvathipuram).

Scindia, Shrimati Vijaya Raje (Gwalior).

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Sen, Dr. Ranendra Nath (Calcutta— East).

Sen, Shri Asoke K. (Culcutta—North West).

Sen, Shri Phani Gopal (Purnea).

Seth, Shri Bishanchander (Etah).

Sezhiyan, Shri Era (Perambalur).

Shah, Shri Manabendra (Tehri Garhwal).

Shah, Shri Manubhai (Jamnagar).

Shah, Shrimati Jayaben (Amreli).

Shakuntala Devi, Shrimati (Banka).

Sham Nath, Shri (Delhi—Chandni Chowk).

Shankaraiya, Shri M. (Mysore).

Sharma, Shri Anant Prasad (Buxar).

Sharma, Shri Diwan Chand (Gurdaspur).

Sharma, Shri K. C. (Sardhana).

Shashank Manjari, Shrimati (Palamau).

Shashi Ranjan, Shri (Pupri).

Shastri, Shri Lal Bahadur (Allahabad).

Shastri, Shri Prakash Vir (Bijnor).

Shastri, Shri Rama Nand (Ramasanehighat).

Sheo Narain, Shri (Bansi).

Shinde, Shri Annasaheb (Kopargaon).

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Shyam Kumari Devi, Shrimati (Raipur).

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Siddananjappa, Shri H. (Hassan).

Siddhanti, Shri Jagdev Singh (Jhajhar).

Siddiah, Shri S. M. (Chamaraja-nagar).

Sidheswar Prasad, Shri (Nalanda).

Singh, Dr. Basant Narain (Hazari-bagh).

Singh, Shri Ajit Pratap (Pratapgarh).

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Singh, Shri Digvijaya Narain (Muzaffarpur).

Singh, Shri Jai Bahadur (Ghosi).

Singh, Shri Krishna Kanta (Maha-rajganj).

Singh, Shri S. T. (Inner Manipur).

Singh, Shri Yuvraj Dutta (Shaha-bad).

Singha, Shri Govinda Kumar (Midnapore).

Singha, Shri Yagnya Narain (Sun-dergarh).

Singhvi, Dr. L. M. (Jodhpur).

Sinha, Shri Banarsi Prasad (Monghyr).

Sinha, Shrimati Ramdulari (Patna).

Sinha, Shri Satya Narayan (Samastipur). -

Sinha, Shrimati Tarkeshwari (Barh). Sinhasan Singh, Shri (Gorakhpur).

Sivappraghassan, Shri K. (Pondicherry).

Sivasankaran, Shri P. (Sriperumbudur).

Solanki, Shri Parvinsinh Natavarsinh (Kaira).

Sonavane, Shri T. H. (Pandharpur).

Soundaram Ramachandran, Shrimati T. S. (Dindigul).

Soy, Shri Hari Charan (Singhbhum). Srinivasan, Dr. P. (Madras North).

Subbaraman, Shri N. M. R. (Madurai).

Subramaniam, Shri C. (Pollachi).

Subramanyam, Shri Tekur (Bellary). Sumat Prasad, Shri (Muzaffarnagar).

Sunder Lal, Shri (Saharanpur).

Surendra Pal Singh, Shri (Buland-shahr).

Surya Prasad, Shri (Bhind).

Swamy, Shri M. N. (Ongole).

Swamy, Shri M. P. (Tenkasi).

Swamy, Shri M. V. (Masulipatnam).

Swamy, Shri Shivamurthy Siddappa (Koppal).

S-contd.

Swaran Singh, Shri (Jullundur).
Swell, Shri G. G. (Assam—Autonomous Districts).

T

Tahir, Shri Mohammad (Kishanganj). Tan Singh, Shri (Barmer).

Tantia, Shri Rameshwar (Sikar).

Thengondar, Shri M. G. (Nagpattinam).

Thevar, Shri V. Vairava (Thanjavur).
Thimmaiah, Shri Dodda (Kolar).

Thomas, Shri A. M. (Ernakulam).

Tiwary, Shri Dwarka Nath (Gopal-ganj).

Tiwary, Shri Kamal Nath (Bagaha).

Tiwary, Shri Ram Sahai (Khajuraho).

Tripathi, Shri Krishna Deo (Unnao).

Trivedi, Shri Uma Shankar (Mandsaur).

Tula Ram, Shri (Ghatampur). Tyagi, Shri Mahavir (Dehra Dun).

U

Uikey, Shri M. G. (Mandla).
Ulaka, Shri Ramachandra (Koraput).
Umanath, Shri R. (Pudukkottai).
Upadhyaya, Shri Shiva Dutt (Rewa).
Utiva. Shri Buddhu Singh (Shahdol).

v

Vaishya, Shri Muldas Bhudardas (Sabarmati).

Valvi, Shri Laxman Vedu (Nandurbar).

Varma, Shri Manikyalal (Chittor-garh).

Varma, Shri Ravindra (Thiruvalla).

Veerabasappa, Shri S. (Chitradurga).

Veerappa, Shri Ramachander (Bidar). Venkaiah, Shri Kolla (Tenali).

V-contd.

Venkatasubbaiah, Shri Pendekanti (Adoni).

Verma, Shri Balgovind (Kheri).

Verma, Shri Krishna Kunwar (Sultanpur).

Verma, Shri Suraj Lal (Sitapur).

Vidyalankar, Shri Amar Nath (Hoshiarpur).

Vijaya Ananda, Shri (Visakhapatnam).

Vijaya Raje, Shrimati (Chatra).

Vimla Devi, Shrimati V. (Eluru).

Virbhadra Singh, Shri (Mahasu).

Vishram Prasad, Shri (Lalganj).

Vyas, Shri Radhelal (Ujjain).

W

Wadiva, Shri N. M. (Seoni), Warior, Shri K. K. (Trichur).

Wasnik, Shri Balkrishna (Gondia).

Y

Yadab, Shri Nagendra Prasad (Sita-marhi).

Yadav, Shri Ram Harkh (Azamgarh). Yadav, Shri Ram Sewak (Bara-Banki).

Yadava, Shri Bhishma Prasad (Kesaria).

Yajnik, Shri Indulal Kanaiyalalı (Ahmedabad).

Yashpal Singh, Shri (Kairana).

LOK SABHA

The Speaker Sardar Hukam Singh

Sardar Hukam Singn

The Deputy-Speaker
Shri S. V. Krishnamoorthy Rao

Panel of Chairmen

Shrimati Renu Chakravartty
Shri Surendranath Dwivedy
Shri Thirumala Rao
Shri R. K. Khadilkar
Dr. Sarojani Mahishi.

Secretary

Shri M. N. Kaul, Barrister-at-Law

GOVERNMENT OF INDIA

Members of the Cabinet

Prime Minister, Minister of External Affairs and Minister of Atomic Energy-Shri Jawaharlal Nehru.

Minister of Home Affairs-Shri Gulzarilal Nanda.

Minister of Finance-Shri T. T. Krishnamachari.

Minister without portfolio-Shri Lal Bahadur Shastri.

Minister of Food and Agriculture-Shri Swaran Singh.

Minister of Law-Shri Asoke K. Sen.

Minister of Defence-Shri Y. B. Chavan.

Minister of Steel, Mines & Heavy Engineering-Shri C. Subramaniam.

Minister of Petroleum and Chemicals-Shri Humayun Kabir.

Minister of Parliamentary Affairs-Shri Satya Narayan Sinha.

Minister of Railways-Shri H. C. Dasappa.

Minister of Education-Shri M. C. Chagla.

Minister of Labour and Employment-Shri D. Sanjivayya.

Ministers of State

Minister of Works, Housing & Rehabilitation-Shri Mehr Chand Khanna.

Minister of International Trade—Shri Manubhai Shah. Minister of Industry—Shri Nityanand Kanungo.

Minister of Shipping in the Ministry of Transport-Shri Raj Bahadur.

Minister of Community Development and Cooperation-Shri S. K. Dev.

Minister of Health-Dr. Sushila Nayar.

Minister of Supply-Shri Jai Sukh Lal Hathi.

Minister of State in the Ministry of External Affairs—Shrimati Lakshmi N. Menon.

Minister of Defence Production in the Ministry of Defence—Shri K. Raghuramaiah.

Minister of State in the Ministry of Petroleum and Chemicals-Shri O. V. Alagesan.

Minister of State in the Ministry of Food & Agriculture—Dr. Ram Subhag Singh.

Minister of State in the Ministry of Food & Agriculture-Shri A. M. Thomas.

Minister of State in the Ministry of Home Affairs-Shri R. M. Hajarnavis.

Minister of Irrigation and Power-Dr. K. L. Rao.

Minister of Planning-Shri B. R. Bhagat.

Deputy Ministers

Deputy Minister in the Ministry of Education-Dr. M. M. Das.

Deputy Minister in the Ministry of Railways-Shri Shahnawaz Khan,

Deputy Minister in the Ministry of Railways-Shri S. V. Ramaswamy.

Deputy Minister in the Ministry of Transport and Communications—Shri Ahmed Mohiuddin.

Deputy Minister in the Ministry of Finance-Shrimati Tarkeshwari Sinha. Deputy Minister in the Ministry of Works, Housing and Rehabilitation-Shri P. S. Naskar.

Development

and

Coope-

B.

Deputy Minister in the Ministry of Community

ration-Shri B. S. Murthy. Deputy Minister in the Ministry of Education—Shrimati Soundaram Ramachandran.

Deputy Minister in the Ministry of Defence—Shri D. R. Chavan.

Deputy Minister in the Ministry of Labour and Employment and for Planning-Shri C. R. Pattabhi Raman.

Deputy Minister in the Ministry of Home Affairs-Shrimati M. Chandrasekhar. Deputy Minister in the Department of Supply-Shri Jaganatha Rao.

Deputy Minister in the Ministry of Information and Broadcasting-Shri Sham Nath.

Deputy Minister in the Ministry of Health—Dr. D. S. Raju.

Deputy Minister in the Ministry of External Affairs-Shri Dinesh Singh.

Deputy Minister in the Ministry of Law-Shri Bibhudhendra Misra.

Deputy Minister in the Department of Posts and Telegraphs—Shri Bhagavati. Deputy Minister in the Ministry of Community Development and

tion-Shri Shyam Dhar Misra. Deputy Minister in the Ministry of Steel, Mines and Heavy Engineering-Shri Prakash Chandra Sethi.

Deputy Minister in the Ministry of Labour and Employment-Shri Ratanlal Kishorilal Malaviya.

Deputy Minister in the Ministry of Education-Shri Bhakt Darshan.

Parliamentary Secretaries

Parliamentary Secretary to the Minister of Food and Agriculture—Shri Shinde.

Parliamentary Secretary to the Minister of External Affairs—Shri D. Ering.

Parliamentary Secretary to the Minister of External Affairs—Shri S. C. Jamir.

Parliamentary Secretary to the Minister of Irrigation and Power-Shri S. A.

Mehdi. Parliamentary Secretary to the Minister of Steel, Mines and Heavy Engineering-Shri Dodda Thimmaiah.

Parliamentary Secretary to the Minister of Education-Shri M. R. Krishna.

Vol. XXV First day of the Seventh Session of the Third Lok Sabha No. 1

LOK SABHA

Monday, February 10, 1964/Magha 21, 1885 (Saka).

The Lok Sabha met at fifteen minutes past Twelve of the Clock.

[Mr. Speaker in the Chair]

MEMBERS SWORN

Mr. Speaker: Secretary may call out the names of the Members who have come to make and subscribe the oath or affirmation under the Constitution and then the Minister of Parliamentary Affairs may introduce the Members to the House.

Secretary: Shri Y. B. Chavan.

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I have great pleasure in introducing to you and through you to the House Shri Y. B. Chavan who has been returned to Lok Sabha from Nasik constituency of Maharashtra in the vacancy caused by the death of Shri Govind Hari Deshpande.

Shri Y. B. Chavan (Nasik).

Secretary: Shri P. C. Barman.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri P. C. Barman who has been returned to Lok Sabha from Cooch Behar constituency of West Bengal in the vacancy caused by the death of Shri Debendra Nath Karjee.

Shri P. C. Barman (Cooch Behar).

Secretary: Shri N. C. Chatterjee.

Shri Satya Narayan Sinha: Sir, I have great pleasure in introducing to you and through you to the House Shri N. C. Chatterjee who has been returned to Lok Sabha from Burdwan constituency of West Bengal in the vacancy caused by the election of Shri G. Basu having been declared void.

Shri N. C. Chatterjee (Burdwan).

12·17 hrs.

INTRODUCTION OF MINISTER

The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha): Sir, I present to you and through you to this hon. House, Shri D. Sanjivayya who was sworn in by the President as a Minister on the 24th January, 1964. He has assumed the office of Minister of Labour and Employment with effect from that date.

12.18 hrs.

OBITUARY REFERENCE

Mr. Speaker: I have to inform the House of the sad demise of two of our friends, namely, Rajkumari Amrit Kaur and Thakur Raghuraj Singh.

2

Papers laid on the Table

[Mr. Speaker]

Rajkumari Amrit Kaur was Member of the Constituent Assembly of India, the Provisional Parliament and the First Lok Sabha during the years 1946 to 1957. She was also Minister of Health during the years 1947 to 1957. She passed away at New Delhi on the 6th February, 1964 at the age of 75.

Thakur Raghuraj Singh was Member of the Constituent Assembly of India during the years 1947 to 1948. He passed away at Raipur on the 5th February, 1964.

We deeply mourn the loss of these friends and I am sure the House will join me in conveying our condolences to the bereaved families.

The House may stand in silence for a short while to express its sorrow.

The Members then stood in silence for a short while.

12.20 hrs.

PAPERS LAID ON THE TABLE

REPORT OF THE RAILWAY ACCIDENTS COMMITTEE

The Minister of Railways (Shri Dasappa): Sir, I beg to lay on the Table a copy each of the following papers:-

- (i) Report of the Railway Accidents Committee 1962 (Part II)
- (ii) Summary of Observations and Recommendations contained in Part II of the Report of the Railway Accidents Committee 1962 and Railway Board's comments thereon.
- [Placed in Library. See No. LT-2230/641.

Address by the Vice-President discharaing the functions of the President

NOTIFICATIONS REGARDING EMPLOYEES' PROVIDENT FUNDS SCHEME, 1963

The Deputy Minister in the Ministry of Labour and Employment and for Planning (Shri C. R. Pattabhi Raman): Sir, I beg to lay on the Table:-

- (i) a copy each of the following Notifications under sub-section (2) of section 7 of the Employees' Provident Funds Act. 1952:-
 - (a) The Employees' Provident Funds (Twenty-first Amendment) Scheme, 1963, published in Notification No. G.S.R. 1845 dated the 28th November, 1963.
 - (b) The Employees' Provident Funds (Twentieth Amendment) Scheme, 1963, published in Notification No. G.S.R. 1873 dated the 7th December, 1963.

[Placed in Library. See No. LT-2231/64].

(ii) S. O. 3324 dated the 28th November, 1963 issued under the Employees' Provident Funds (Amendment) Act. 1963.

[Placed in Library See No. LT-2232/641.

12:21 hrs.

ADDRESS BY THE VICE-PRESI-DENT, DISCHARGING THE FUNC-TIONS OF THE PRESIDENT

Secretary: Sir, I lay on the Table a copy of the Address by the Vice-President, discharging the functions of the President, to both Houses of Parliament assembled together this morning.

ম্মমি-মাৰ্খ

उप-राष्ट्रपति: संस्द के सदस्यगण, संसद् के नए जलास का कार्यभार उठाने के लिए एक बार फिर मैं श्राप सबका स्वागत करता हैं।

- २. अभी हाल ही में जो साल खत्म हुआ है उसमें भारत की सरकार और जनता को कुछ एसे मसलों का सामना करना पड़ा को बड़े और पेचीदा थे। मगर तरह-तरह की कठिनाइयों और हकावटों के बावजूद हम अपने लक्ष्य की तरफ बराबर बढ़ते रहे हैं, जो यह रहा है कि अपने देश में हम लोकतंत्रीय तरीकों से समाजवादी समाज की स्थापना करें और अंतर्राष्ट्रीय मामलों में शान्ति और सहयोग बनाए रखें।
- ३. हमारी तीसरी पंचवर्षीय योजना ने तीन वर्षों में जो प्रगति की है उसका मूल्यांकन करने पर योजना कमीशन को पता चला है कि बाकी के दो वर्षों में बहुत बड़ी मंजिल तै करनी है, और ग्रगर हम चाहते हैं कि हमारी उम्मीदं पूरी हों तो हम को जी-जान से कोशिश करनी पड़ेगी।
- ४. दोबारा मूल्यांकन करने पर यह जरूरी या कि हम उन क्षेतों में ज्यादा ध्यान देते जिनमें लगता है कि हम अपने लक्ष्य से पीछे रह गए हैं लेकिन इसके माने यह कभी नहीं हैं कि जो प्रगति हमने की है या जो सफलता हमें मिली है उसे हम कम करके देखें या उसकी तरफ से आंखें फेर लें। भ्रौद्योगिक उत्पादन बराबर बढ़ता रहा है। ऐसी आशा की जाती है कि पिछले साल जितना भ्रौद्योगिक उत्पादन हुआ था, १६६३-६४ में उससे ७-५ प्रतिशत अधिक होगा। कोयला और इस्पात जैसे बुनियादी उद्योगों में और प्रगति हुई है। इस्पात के कारखाने लगभग पूरी ताकत से उत्पादन कर रहे हैं। देश के कुछ भागों में जरूर विजली

की कमी महसूस की गई है लेकिन कुल मिला कर ज्यादा बिजली पैदा की गई है और परि-बहन की किठनाइयां भी कम हुई हैं। निर्यात से हमारी आमदनी बढ़ी है और हमारे मिल देश हमें जो बाहरी सहायता देते रहे हैं उससे हमारे विदेशी मुद्रा-कोष की हालत सुधरी है और देश को जो अदायगियां करनी हैं उनके कारण पिछले साल उस पर जितना दबाव पढ़ रहा था इस साल नहीं पड़ रहा है।

- ४. पब्लिक सेक्टर के प्रतिष्ठानों ने प्रच्छी-ख़ासी तरक्की की है। १६ नवम्बर, १६६३ को चितरंजन लोकोमोटिव वक्सें ने भारत में बना पहला ए० सी० बिजली का इंजन चालू किया। भोपाल के हैवी एलेक्ट्रिकल प्लांट का उत्पादन बढ़ गया है। नेशनल मिनरल डेवलपमेंट कारपोरेशन ने किरीबूर की लोहे की खानों का विकास क़रीब-क़रीब पूरा कर लिया है। ग्रायल एण्ड नेचुरल गैंस कमीशन ने गुजरात में तेल और गैंस के काफ़ी बड़े जख़ीरों का पता लगा लिया है। ट्रांबे के एटामिक एनर्जी इस्टेबिलिशमेंट ने रेडियो ग्राइसोटोप्स का निर्यात करना शुरु कर दिया है।
- ६. कई ऐसे नए प्रोजैक्ट हैं जिनको ग्रमल में लाने की दर्जे-ब-दर्जे तैयारियां हो रही हैं भौर इनसे भाने वाले वर्षों में हमारी आर्थिक व्यवस्था को नई शक्ति मिलेगी । पब्लिक सेक्टर के तीन इस्पात के कारखानों को ग्रौर बडा करने की योजना चल रही है। दुर्गापुर के ग्रलाय एण्ड टल स्टील प्लांट में काम हो रहा है। बोकारों में इस्पात का कारखाना खोलने के काम की शरूग्रात कर दी गई है। तारापूर भौर राना प्रताप सागर, राजस्थान, में एटमी शक्ति के स्टेशनों को स्थापित करने के लिए ऋमशः संयक्त राज्य ग्रमरीका ग्रौर कनाडा से क़रार किए जा चुके हैं। जब कुछ भीर ऐसे कारखाने बन कर तैयार हो जायेंगे, जिनके लिए जरूरी विदेशी सहायता ली जा चुकी है, तब हम अपनी तीसरी पंच वर्षीय

8

्ष-राष्ट्रपति]

योजना के लक्ष्य से बहुत पीछे न रहेंगे। साथ ही हमारी चौथी योजना के शुरू के वर्षों में हमारी जरूरतों को पूरा करने के लिए कुछ और बिजली के कारखाने खोलने के सम्बन्ध में पहले से कारवाई शुरू कर दी गई है।

७. ये वातें संतोषजनक हैं, फिर भी हमारा प्रार्थिक विकास उस गित से नहीं हो रहा है जो हमारा योजना का लक्ष्य था। इसकी खास वजह है खेती की पैदावार का घटना, जो १६६२—६३ में ३.३ प्रतिशत कम हुई है। तीसरी पंचवर्षीय योजना के दौरान खेती को यक-वाद-दीगरे ख़राव मौसम का सामना करना पड़ा है। हमारे सामने आज सबसे जरूरी काम यह है कि खेती की पैदावार को बराबर बढ़ाया जाय।

द. तीसरी योगना के गहले दो सालों में खेती के काम को बढ़ाने के लिए बराबर कोशिश की गई है। लगभग ६० लाख एकड़ नई जमीन को सिचाई की मुविधा पहुंचाई गई है। कोशिश हो रही है कि चालू वर्ष में इसके अलावा ४५ लाख एकड़ से ज्यादा जमीन को सिचाई को मुविधा दी जाय। छोटे पैमाने की सिचाई, भूमि-संरक्षण और खेती की पैदाबार को बढ़ावा देने के लिए राज्यों को १६.१५ करोड़ रुपए और दिए गए हैं।

६. गल्ले की पैदावार में जो कमी आई है उसका कीमतों के स्तर पर बड़ा असर पड़ा है। सरकारी गोदामों से ज्यादा गल्ला निकाल कर, जहां मुमिकिन था, सस्ते अनाज की और ज्यादा दुकानें खोल कर, गल्ले को ठीक जगह पर पहुंचा कर, और उधार देने की नीति वरतकर, हर तरह कोशिश की गई है कि गल्ले का दाम चढ़ने न पाये। अप्रैल-१६६३ से फैक्टरी से निकलने पर चीनी के दाम तथा उसके वितरण पर फिर से कंट्रोल लगा दिया गया है।

प०. जो बात खेती की पैदाबार के लिये
 स्रच्छी कही जा सकती है वही श्रोदोगिक

उत्पादन के लिए भी ठीक है कि श्राखिर में चल कर दामों में ठहराव तभी भायेगा जब पैदावार इतनी बढ़ जाय कि उस से बढ़ती हुई मांग पूरी की जा सके। खेती के क्षेत्र को मजबूत बनाने और खेती की पैदावार को बढ़ाने के लिए जो उपाय हम ने किए हैं, उन का जिक मैं ने किया। इन तथा दूसरे उपायों से, साय ही खेती की खास-खास फसलों का भाव ठीक रखने की नीति से, ऐसा समझा जाता है कि खेती की पैदावार भी बढ़ेगी और उत्पादन

११. ब्रौद्योगिक विकास की रफ्तार तेज करने के लिये कई तरह के प्रशासन सम्बन्धी परिवर्तन किये गए हैं, काम करने के तरीकों को ब्रासान किया जा रहा है, और कुछ कंट्रोलों में ढ़ील दे दी गई है। खेती और उ धः के लिए, खास कर सहकारी क्षेत्र और छोटे पैमाने के उद्योगों के लिये, ब्राधिक सहायता बढ़ाई जा रही है।

१२. प्रशासन के काम में चुस्ती लाने के लिए और भ्रष्टाचार और वईमानी के खिलाफ की गई शिकायतों पर फीरन और कारगर ढ़ंग से ध्यान देने के लिये यह तै किया गया है कि एक सेन्ट्रल विजिलैन्स कमीशन की स्थापना की जाय जिस का दर्जा, अपने क्षेत्र में, लगभग वैसा ही होगा जैसा कि यूनियन पब्लिक सर्विस कमीशन का है। इस की सालाना रिपोर्ट संसद् के दोनों सदनों के सामने रखी जाया करेंगी।

१३. जुलाई १९६३ में हिमाचल प्रदेश, मणिपुर, त्रिपुरा ग्रांर पांडिचेरी की यूनियन टैरिटरी में विधान सभायें ग्रौर मंत्रि-परिषदें बनाई गयीं, ग्रौर पिछली दिसम्बर में गोवा, दमन, दीव में भी इसी तरह की सभा ग्रौर परिषद् की स्थापना हुई। १ दिसम्बर, १९६३ को नागालैंड राज्य बनाया गया ग्रौर जनवरी, १९६४ में उसकी विधान सभा के लिए चुनाव किए गए 1

पूर. हालांकि हमारी सीमा पर लड़ाई तो नहीं हुई, फिर भी सारे साल चीन से खतरा बना रहा । कोलम्बो प्रस्तावों के बारे में चीन धभी तक घ्रपना जिद्दी रवैया बनाए हुए है और उस ने हमारी सीमाग्रों पर ग्रपनी फौजी शक्ति बढाई है ।

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१४. हम शान्ति के कायल हैं ग्रीर इस नीति के भी कि संसार के तमाम झगड़ों को शांतिपूर्ण दरीकों से हल किया जाय, फिर भी हम ग्रपने बचाव की तरफ से गाफिल नहीं हो सकते । इस वर्ष के दौरान हमारी फौज ग्रौर हवाई सेना को सधारने ग्रीर बढाने के लिये बहुत से कदभ उठाए गए। हमारी हथियारबंद फौजों की सभी शाखाओं में रंगरूटों की भर्ती संतोषजनक रही है लेकिन तकनीकी सेवाग्रों में काम करने वाले योग्य ग्रादमियों की कमी महसुस की जा रही है। सेना में काम करने वालों की नौकरियों की शतों में बहुत से सुधार किए गए हैं। जो बड़े-बड उपाय किय गये हैं वे ये हैं : कमीशन-प्राप्त ग्रफसरों की पेंशन दरों में संशोधन. ग्रफसर-दर्जे से निचले दर्जे के जो कर्मचारी मर गए हों, उन की विधवास्रों स्रोर उन पर निर्भर लोगों को पेंशन का लाभ पहुंचाने में उदारता और छोटी रकम की पेंशनों में बढोतरी।

१६. हमारी सेनाओं को साज-सामान से लैंस करने की दिशा में हमें संयुक्त राज्यग्रमरीका, यूनाइटेड किंगडम ग्रौर राष्ट्रमंडल के कई देशों ने काफी मदद दी है ग्रौर ग्रागे ग्रौर भी साज-सामान ग्राने को है। सोवियत समाजवादी गणतंत्र संघ की सरकार ने हमें कई सामान ढ़ोने वाले हवाई जहाज ग्रौर ग्रन्य उपकरण दिये हैं ग्रौर वे हमारे देश में ग्रावाज की गति से तेज चलने वाले हवाई जहाज तैयार करने का कारखाना बनाने में हमारी मदद कर रहे हैं। इन देशों से हमें जें सहायता मिली ह, उस के लिए हम उन के ग्राभारी हैं।

९७. हमारी रक्षा सेनाएं साज-सामान से पूरी तरह लैंस रहें, इस के लिए हम 1987 (Ai) LSD.—3 चाहते हैं कि उस का ज्यादा-से-ज्यादा उत्पादन हमारे ही देश में हो। हमारी रक्षा के लिए विदेशों से जिस सहायता की व्यवस्था है, उस के अन्तर्गत जरूरी प्लांट और मशीनें मंगा कर हम सामरिक उद्योगों में उत्पादन का आधार मजबत करने की कोशिश कर रहे है। १६६३-६४ में आर्डनेंस फैक्टरियों में १०० करोड़ रुपए से अधिक का उत्पादन होने की आशा है, जबकि १६६२-६३ में यह उत्पादन ६३ करोड़ का था और १६६१ ६२ में ४१.४५ करोड़ रुपये का।

१=. ग्रपनी घंतियत नीति कि धनुसार, हम दुनिया के तमाम देशों के साथ मित्रता ग्रीर सहये ग का सम्बन्ध रखने की कोशिश करते रहे हैं। माथ ही अपनी शांतिपूर्ण सह-जीवन और गुटों से ग्रलग रहते की नीति का भी पालन किया है। हमारी इस नीति का समर्थन ग्रीर उस की सराहना कई ग्रन्तर्रा-ष्ट्रीय सम्मेलनों तथा पश्चिम एशिया और उत्तर ग्रफीका के देशों ने की है।

१६. हमारे राष्ट्रपति जी को संयुक्त राज्य अमरीका, यूनाइटेड किंगडम, नैपाल, अफगानिस्तान और ईरान जाने का सौभाग्य प्राप्त हुग्रा और उन की सरकारों और वहां के लोगों का प्रेम-पूर्ण स्वागत-सत्कार पाकर उन्हें बड़ी खुशी हुई है। सद्भाव और मिल्नता को और बढ़ावा देने की गरज सें, मैंने इथोपिया, सृडान और संयुक्त धरब गणराज्य की यात्रा की । इसके अलावा, हमारे कई मंत्रियों और अन्य सम्मानित व्यक्तियों ने इसी भावना से संसार के कई देशों का दौरा किया ।

२०. इस वर्ष के दौरान हमारी सरकार को जिन सम्मानित श्रतिथियों के भारत श्राने पर उनका स्वागत-सत्कार करने का सौभाग्य प्राप्त हुआ है, वे ये हैं : महामहिम लाग्नोस

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[उप-राष्ट्रपति]

नरेश, महामिहम नेपाल नरेश श्रौर उनकी महारानी, जोर्डन के महामिहम शाह, साइप्रस गणराज्य के उप-राष्ट्रपति, संयुक्त श्ररब गणराज्य की कार्यकारिणी परिषद् के प्रधान, सोमाली गणराज्य के प्रधान मंत्री, नाइजीरिया संघीय गणराज्य के उत्तरी क्षेत्र के मुख्य मंत्री, न्यू साउथ वेल्स के मुख्य मंत्री, संयुक्त राज्य श्रमरीका के विदेश मंत्री, श्रलं माउंटवेटन श्राफ वर्मा, डेन्मार्क की राजकुलमान्या राजकुमारी मार्गरेट श्रौर सोवियत श्रंतरिक्ष यात्री वलेन्तीना तेरेशकोवा निकोलायवा श्रौर उन के दो साथी ।

२१. प्रेसीडेण्ट केनेडी की हत्या का समाचार सुनकर हमें वड़ा सदमा पहुंचा और दुःख हुआ । ज़नकी मृत्यु से भारत ने एक सच्चा मित्र खोया और दुनिया ने अमन और दोस्ती का जबदंस्त हिमायती । हम प्रेसीडन्ट जॉनसन के इस एलान का स्वागत करते हैं जिसमें उन्होंने कहा है कि वे तनाव कम करने और दुनिया में अमन बनाए रखने के अहम और मुश्किल काम में स्वर्गीय प्रेसीडण्ट केनेडी की नीति का ही पालन करेंगे; साथ ही उन देशों के आर्थिक विकास में सहयोग भी देंगे जो कम विकसित हैं।

२२. श्रंतर्राप्ट्रीय मामलों में जो श्रति
उत्साह वर्षक घटनाएं हुई हैं उनमें से एक
यह है कि संयुक्त राज्य श्रमरीका श्रांर
सोवियत संघ ने बाहरी श्रंतरिक्ष में एटमी
हथियारों पर रोक लगाने के सिद्धान्त को
मंजूर कर लिया है। इसे बाद में संयुक्त राष्ट्र
संघ ने भी स्वीकार कर लिया है। यह घटना
श्रौर परीक्षण रोकने का करार निरस्त्रीकरण
करने ग्रौर सच्ची शांति स्थापित करने की
दिशा में पहले श्रहम कदम है, जिन्हें उसी
बातावरण में हासिल किया जा सकता है
जिसमें एक-दूसरे पर भरोसा किया जा सके
श्रौर एक-दूसरे पर भरोसा किया जा सके
श्रौर एक-दूसरे के साथ मिलजुल कर रहा
जा सके। चेयरमैंन द्युक्चिव ने प्रदेश या
सीमा के झगड़ों को तय करने में शक्ति का

प्रयोग न करने के बारे में एक अंतर्राष्ट्रीय करार करने का जो प्रस्ताव किया है, उसमें निहित सिद्धान्त से हम मोटे तौर पर सहमत है, और प्राशा करते हैं कि जिन प्रमुख राष्ट्रों का इनसे सरोकार है, व परस्पर विश्वास की भावना से इस ग्रहम सुझाव पर एक ऐसा समझौता कर सुकेंगे जो सबके लिए संतोष-जनक हो ग्रीर सबको मंजूर हो।

२३. नेपाल के साथ हमारे सम्बन्ध बहुत ही मजबूत श्रीर मित्रतात्पूर्ण हैं भौर दोनों देश एक-दूसरे की समस्याओं श्रीर श्राकांक्षाओं को पूरी तरह समझते हैं श्रीर उनके साथ पूरी हमदर्दी रखते हैं। हम भूटान के श्रायिक श्रीर सामाजिक विकास में बराबर मदद दे रहे हैं।

२४. महाराजा सिक्किम की मृत्यु से भारत श्रौर सिक्किम, दोनों को जो जबर्दस्त सदमा पहुंचा वह संसद् के सदस्यों से छिपा नहीं है। उनके सुपुत्र, राज्यमान्य पाल्देन थोंडुप नामग्यल दिसम्बर १९६३ में गद्दी पर बैठे।

२५. हमें इस बात की खुणी है कि कुवैत को संयुक्त राष्ट्र में वह स्थान मिल गया है जिसका कि वह हक़दार है। कीनिया और उगांडा की आजादी पर हमें खुणी है और इस पर भी कि अफ़ीका के दूसरे देश जल्द आजाद होने को हैं। हम चाहते हैं कि इन देशों के साथ हमारा सम्बन्ध ज्यादा से ज्यादा नजदीकी हो और हम विकास के उन बहुत से कार्यभारों में भी उनका हाथ बटा सकें जो नए आजाद मुक्कों को उठाने पड़ते हैं।

२६. हमें उन श्रफीका निवासियों के साथ पूरी हमदर्दी हैं और हम उनकी पूरी हिमायत करते हैं जो अब भी पुर्तगाल की उपनिवेशी हकूमत में हैं और आजादी के लिए जढ़ोजहद कर रहे हैं। अफीका और अं दुनिरा के दूसरे मुल्कों के उन लोगों के साथ भी हमारी हमदर्दी हैं और हम उनकी हिमायत करते हैं जो दक्षिण अफ़ीका सरकार की रंग और जातिभेद की नीतियों को ख़त्म कराने की कोशिशों में लगे हुए हैं।

Vice-President, discharging the functions of the President

२७. जहां तक पाकिस्तान के साथ हमारा संम्बन्ध है, मझे यह कहते हुए बडा अफ़सोस होता है कि पाकिस्तान की मंशा समझौता करने की क़तई नहीं है। "कश्मीर श्रीर उससे जड़े हुए दूसरे मसलों" पर दिसम्बर **१**१६२ में मंत्रियों के स्तर पर बातचीत का जो सिलसिला शरू हम्राया वह पांच दौरों के बाद १६ मई १९६३ को कट वातावरण में टट गया । सच तो यह है कि इस बातचीत के सफल होने की श्राशा तो तभी टुट गई थी जब पाकिस्तान ने चीन के साथ सीमा-समझौता करके कश्मीर का एक बहुत बड़ा हिस्सा चीन को दे दिया था जिस पर पाकि-स्तान ने कब्जा कर रखा था। इसके बावजद ग्रौर भारत के खिलाफ चीन के साथ सांठ-गांठ करने की दूसरी कारिस्तानियों के बावजद भी. हमारी सरकार धीरज के साथ बातचीत करती रही लेकिन इस बातचीत के पांचों दौरों ने यह बात साफ़ कर दी कि पाकिस्तान तकं ग्रौर तथ्य के ग्राधार पर समझौता करना नहीं चाहता और इसके पीछे उसका मक़सद सिर्फ यह है कि उसे भारत के खिलाफ प्रोपे-गेंडा करने का मौक़ा मिल जाय।

२८. इन दुर्भाग्यपूर्ण घटनाग्रों के बाव-जद, भारत-पाकिस्तान की समस्याग्रों शान्तिपूर्णं ढंग से हल करने का रास्ता भारत खोजता रहा, ग्रीर जहां तक हो सका, उसने पाकिस्तान द्वारा चलाए 'भारत से नफरत' के ग्रान्दोलन को भी नजरग्रन्दाज किया। हमारे प्रधान मन्त्री ने एक बार फिर यह ग्रपील की कि भारत ग्रौर पाकिस्तान के बीच 'जंग न करने का ऐलान' किया जाय ग्रौर साथ ही भारत ग्रौर पाकिस्तान के सभी झगडों को शान्तिपूर्ण तरीकों से हल करने की कोशिश की जाय । लेकिन प्रधान मन्त्री की ग्रपील पर कोई ध्यान नहीं दिया गया ग्रौर साल के खत्म होते-होते भारत श्रौर पाकिस्तान के सम्बन्ध उससे भी कहीं ज्यादा खराब हो गए जितने कि वह १६६२ में थे।

२६ दिसम्बर १६६३ के श्राखिरी हफ्ते में कश्मीर के कुछ समाज-विरोधी लोगों ने हजरतवल की दरगाह से चराकर जो घोर ग्रपराध किया उस से कश्मीर ग्रीर बाकी भारत के लोगों को बहुत चिन्ता हई । लेकिन कश्मीर के स्रधिकारियों की सहायता करने में हमारी सरकार ने बड़ी फुर्ती से कार्रवाई की जिसके कारण पवित्र बाल मए मबारक मिल गया श्रीर इससे समचे भारत के लोगों को बड़ी खशी हुई स्रौर राहत मिली। परन्तु पाकिस्तान के अधिकारियों ने इस दर्घटना का फ़ायदा उठाकर पाकिस्तान में भारत-विरोधी और फ़िरकापरस्ती की भावना फैलाई जिसका नतीजा यह हम्रा कि पूर्वी पाकिस्तान में कई जगहों में. जिसमें कि ढाका भी शामिल था, जोर के दंगे हुए, क़ान्न भौर इन्तजाम खत्म हो गया भौर उसकी वजह से पूर्वी पाकिस्तान में ग्रल्पसंख्यक जाति के कई सौ ब्रादमी मार डाले गए ब्रौर उनकी सम्पत्ति को भी बहुत नुकसान पहुंचाया गया । कलकत्ता ग्रौर पश्चिम बंगाल के कुछ दूसरे इलाकों में इन दर्घटनाओं का बरा ग्रसर पडा, लेकिन सर-कार ने बलवाइयों के खिलाफ़ बड़ी तेजी श्रौर सख्ती से कार्रवाई की ग्रीर, जाति-धर्म का ख्याल किए बिना, भारत के सभी नागरिकों के जान-माल की पूरी हिफ़ाजत की । हमारे राष्ट्रपति ने यह प्रस्ताव भी रखा कि भारत ग्रौर पाकिस्तान के राष्ट्रपति मिल कर दोनों देशों में रहने वाली विभिन्न जातियों से मेल-मिलाप भौर शांति से रहने की भपील करें उन्होंने इस ग्रपील पर कार्रवाई करने के कुछ ग्रमली तरीके भी सुझाए लेकिन पाकिस्तान ने ग्रब तक इन सुझावों को मानने से इंकार ही किया है। पूर्वी पाकिस्तान में जो दंगे हए उनमें वहां के विभिन्न इलाक़ों में रहने वाली ग्रत्पसंख्यक जाति के लोगों की जान ग्रौर माल का भारी नुकसान हुआ। नतीजा यह हम्रा कि ग्राज हमारे सामने पूर्वी पाकिस्तान से बहत बड़ी तादाद में ग्रल्पसंख्यक जाति के लोगों के भारत ब्राने की समस्या खड़ी हो गई है

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[उप-राष्ट्रपति]

३०. ^६ संसद सदस्यगण ! मैंने स्राप लोगों के सामने पिछले वर्ष देश की खास-खास कामयाबियों स्रौर मसलों का एक ब्यौरा रखा। हमें जो काम करने हैं ग्रीर हमारे ऊपर जो जिम्मेदारियां हैं, उनका एक छोटा-सा खाका भी मैंने ग्रापके सामने पेश किया है। इन पर ग्राप ग्रच्छी तरह ग़ौर करें, इन्हें समझें भ्रौर इन्हें पुरा करने श्रौर निभाने में ज्यादा से ज्यादा सहयोग दें। हमारी सरकार हर तरह से ग्रपने देश ग्रौर देश के निवासियों की म्राजादी म्रौर इज्जत को बनाये रखने की. देश में एकता स्रोर खुशहाली बढाने की, स्रोर एक ऐसा लोकतन्त्रीय ग्रौर समाजवादी समाज बनाने की. कोशिश करती रहेगी जिसमें शान्तिपूर्ण तरीकों से ग्रीर सबकी रजामन्दी से प्रगति की जा सके

- ३१. १६६३ के दौरान ससद् ने ४८ बिल पास किए थे। १६ पिछले बिल ग्रभी बाकी हैं जिन पर ग्रापको विचार करना है। विचार के लिए जो बिल ग्राप के सामने रखे जाएंगे उनमें ये भी शामिल होंगे:—
 - (१) कम्पनी (संशोधन) बिल ।
 - (२) भारतीय फ़सल बीमा बिल।
 - (३) भार एवं माप-मानक (संशोधन) विल ।
 - (४) भारतीय रेलवे (दूसरा संशो घन) बिल।
 - (५) केन्द्र शासित प्रदेश दिल्ली पर लागू बम्बई सहकारी समिति अधिनियम, १६२५ को ख़त्म करने और कुछ संशोधन के साथ पंजाब सहकारी समिति अधिनियम, १६६१ दिल्ली में लागू करने से सम्बद्ध बिल।
 - (६) विदेशी मुद्रा नियमन (संशोधन) बिल ।
 - (७) संविधान (ग्रट्ठारहवां संशो-धन) बिल ।

- (८) बनारस हिन्दू विश्वविद्यालय (संशोधन) बिल ।
- (ह) ग्रलीगढ़ मुस्लिम विश्वविद्यालय (संशोधन) बिल ।
- ३२. भारत सरकार के १९६४-६४ के माली साल की धामदनी धौर खर्च के ग्रंदाजे का ब्यौरा ग्रापके सामने रखा जायगा।
- ३३. संसद सदस्यगण ! मेरी कामना है कि स्रापको अपने कार्य में सफलता मिले । मुझे पूरा विव्वास है कि विवेक, सहनशीलता और सहयोग की भावना से स्राप लोग काम करते रहेंगे । मेरी शुभकामना है कि स्रापके प्रयत्नों से हमारे देशवासियों को स्रधिकाधिक सुख और सन्तोष प्राप्त हो, हमारी मातृश्मि सुस्थिय और सुरक्षित रहे और संसार में शान्ति स्रीर सहयोग की भावना समुकत हो।

Address

Vice-President: Members of Parliament, I am happy to welcome you once again to your labours in a new session of Parliament.

- 2. In the year which has just ended, the Government and the people of India have had to face problems which were vast in magnitude and complex in character. In spite of difficulties and distractions, we have continued to move forward towards our objective of a democratic and socialist order at home and for peace and co-operation in international affairs.
- 3. The mid-term appraisal of our Third Five-Year Plan undertaken by the Planning Commission has revealed that the ground to be covered in the remaining two years is considerable and an all-out effort would be required to realise our expectations.
- 4. While attention in the re-appraisal has macessarily been focussed on the sectors where we seem to be lagging behind the targets which had been set, it is important not to overlook or minimise the progress that

has been made and the achievements which are in sight. The upward trend in industrial production has been maintained. The general level of industrial output in 1963-64 expected to be 7 to 8 per cent higher than in the previous year. Basic industries, like coal and steel, have made further progress and production in the steel plants is running at near capacity. While, power shortages have been felt in certain parts of the country, the total availability οf power has improved and the transport position is easier. There has been an improvement in export earnings and with continuing external assistance from friendly countries, our foreign exchange reserves the country's balance of payments position have not been under same kind of pressure as in the previous year.

- 5. Public sector undertakings have made significant progress. The first Indian-manufactured A. C. electric locomotive rolled out of the Chittaranjan Locomotive Works on November 16, 1963. The Heavy Electrical Plant at Bhopal has increased its out-The National Mineral Develop-Corporation has practically ment completed the development of Kiriburu iron ore mines. The Oil and Natural Gas Commission has established the existence of substantial reserves of oil and gas in Gujarat. The Atomic Energy Establishment at Trombay has begun exporting radio isotopes.
- 6. A number of new projects are in various stages of implementation and will add fresh strength to our economy in the years ahead. The expansion schemes of the three public sector steel plants are well under way. Work on the Alloy and Tool Steel Plant at Durgapur is in progress. Action has been initiated for the setting up of the steel plant at Bokaro. Agreements have been signed with the United States of America and with Canada for the setting up of atomic power stations at Tarapore and Rana Partap Sagar in Rajasthan

respectively. With the other plants under construction for which the necessary external assistance has already been secured, we shall not be far short of our Third Plan target and advance action on additional power plants to take care of our needs in the early years of the Fourth Plan has been initiated.

- 7. Despite these satisfactory trends, the overall rate of economic growth has lagged behind the Plan target. This is mainly due to the shortage in agricultural production which in 1962-63 showed a fall of 3.3%. There have been successive bad agricultural seasons in the course of the Third Five-Year Plan. A steady increase in agricultural production is the most important task before us today.
- 8. There has been a steady expansion in the overall agricultural effort during the first two years of the Third Plan. About six million acres of additional area have been brought under irrigation. Efforts are being made to extend irrigation facilities to over 5:5 million acres during the current year. Additional allocations of Rs. 19:15 crores have been made to the States for stepping up minor irrigation, soil conservation and agricultural production.
- 9. Shortfalls in the production foodgrains have had a disturbing effect on price levels. larger releases of foodg Through foodgrains from Government stocks, the setting up of additional fair-price shops wherever feasible and appropriate regulation of movements. and through credit policies, every effort has been made to prevent prices of foodgrains from shooting up. Control over the exfactory price and distribution of sugar was reimposed in April, 1963.
- 10. In the long run, however, the stability of prices, whether of agricultural or industrial products, can only be achieved through higher production to match the rising level of consumption. I have referred to some of the measures which we have taken

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[Vice-President] to strengthen the agricultural sector and increase agricultural production. These and other measures, together with the policy of price support for major agricultural crops, should raise the levels of production and productivity in agriculture.

- 11. To accelerate the pace of development in industry, various administrative changes have been introduced, procedures are being simplified and certain controls have been relaxed. Finance, both for agriculture and industry, particularly the co-operative sector and small-scale industries, is being made available on an increasing scale.
- 12. To improve the tone of administration and to deal effectively and promptly with complaints of corruption or lack of integrity, it has been decided to set up a Central Vigilance Commission which will have a status in its own sphere broadly corresponding to that of the Union Public Service Commission. Its annual reports will be placed before both Houses of Parliament.
- 13. Legislative Assemblies with Councils of Ministers were constituted in July, 1963, in the Union Territories of Himachal Pradesh, Manipur Tripura and Pondicherry and a similar set up was established in the territories of Goa, Daman and Diu in December last. The State of Nagaland was formed on December 1, 1963, and elections to the Legislative Assembly were held in January, 1964.
- 14. The Chinese threat has continued throughout the year, though there has been no actual fighting along our borders. China still maintains its intransigent attitude on the Colombo proposals and Chinese military buildup along our borders has increased.
- 15. Dedicated as we are to peace and to the policy of peaceful settlement of all international disputes, we cannot afford to neglect our defences.

During the course of the year, many steps were taken to improve expand our Army and Air Force. The response to our demand for recruits to the Armed Forces has been satisfactory in all branches, but we facing a dearth of qualified personnel for our Technical Services. The conditions of service of armed personnel have been improved in many ways. The more important measures include revision in the rates of pension Commissioned Officers, liberalisation of pensionary benefits to widows and other dependents of deceased personnel below officer rank and ad hoc increases in small pensions.

- 16. In the matter of equipping our Forces, appreciable assistance has already been received from the Governments of the United States, the United Kingdom and a number of Commonwealth countries and further assistance is on its way. The Government of the U.S.S.R. have supplied us with a number of transport aircraft and other equipment and are assisting us in establishing a supersonic aircraft factory in the country. We are grateful to all these countries for the help they have extended to us.
- 17. To keep our Defence Forces well-equipped, we are anxious to rely on domestic production to the maximum possible extent. We are trying to secure a strengthening of our production base for strategic industries by getting the necessary plant and machinery under the external assistance provided for our Defence. Production in the Ordnance Factories in 1963-64 is expected to exceed Rs. 100 crores as compared with Rs. 63 crores in 1962-63 and Rs. 41.45 crores in 1961-62.
- 18. In accordance with our declared policy, we have continued to seek friendly and co-operative relations with all countries in the world and we have been adhering to the policy of non-alignment and peaceful coexistence, which is receiving grow-

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ing support and appreciation at a number of international gatherings and from the countries of West Asia and North Africa.

19. Our President had the privilege and pleasure of visiting the United States of America, the United Kingdom, Nepal, Afghanistan and Iran, and of receiving the warm and generous welcome of their Governments and peoples. With a view to further promoting goodwill and friendship, I visited Ethiopia, Sudan and the United Arab Republic. In addition, a number of our Ministers and other high personalities visited various countries of the world, with the same end in view.

20. Our Government had the privilege of welcoming in this country as our honoured guests during year: His Majesty the King of Laos; Their Majesties the King and Queen of Nepal; His Majesty King of Jordan; the Vice-President of the Republic of Cyprus; the President of the Executive Council of the United Arab Republic; the Minister of the Somali Republic; the Premier of the Northern Region the Federal Republic of Nigeria; the Premier of New South Wales; U.S. Secretary of State; Earl Mountbatten of Burma; H.R.H. Crown Princess Margrethe of Denmark; and the Soviet cosmonaut Valentina Tereshkova Nikilaeva and her colleagues.

21. We were shocked and grieved to learn of the assassination of President Kennedy. In his death, India lost a genuine friend and, the world, a great champion of peace and amity. We welcome the declaration by President Johnson that he would continue the policies of the late President Kennedy in the great and difficult task of reducing tensions and maintaining world peace, as well as contributing to the economic development of the less-developed countries of the world.

22. One of the most encouraging developments in international affairs has been the acceptance by the United States and the Soviet Union of the principle, subsequently adopted by the United Nations, of banning nuclear weapons from outer space. This and the Test Ban Agreement are significant first steps on the road to disarmament and genuine which can be achieved only in a climate of mutual confidence and co-operative co-existence. We broadly agree with the principle underlying the proposal for an international agreement renouncing the force in settling territorial or border disputes made by Chairman Khrushchev, and hope that the principal Powers concerned will be able, in a spirit of mutual confidence, to work satisfactory and acceptable agreement on this important suggestion.

23. Our relations with Nepal are most cordial and friendly and there is full understanding and sympathy in each country for the problems and aspirations of the other. We are continuing to extend assistance for Bhutan's economic and social development.

24. Members of Parliament are aware of the tragic loss that both India and Sikkim have sustained by the death of the late Maharaja of Sikkim. His son, His Highness Palden Thondup Namgyal, acceded to the "Gaddi" in December 1963.

25. We are happy that Kuwait has now secured her rightful place in the United Nations. We rejoice in the independence of Kenya and Uganda and the early advent of freedom and independence to other territories in Africa. We look forward to developing closer relations with all these countries and to co-operating with them in tackling the many tasks of development which freedom brings in its wake.

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26. We extend our full sympathy and support to the African people who are still under Portuguese colonial rule in their struggle for freedom and independence and in the efforts being made by all people of Africa and other countries of the world to put an end to the policies of apartheid and racial discrimination practised by the Government of South Africa.

27. As regards our relations with Pakistan, I regret to say that there has been no desire on the part of Pakistan to reach any settlement. The Minister-level discussions on "Kashmir and other related matters" that began in December, 1962, broke after five rounds of talks on May 16. 1963, on an acrimonious note. Hopes for the success of these talks were. in fact, shattered by Pakistan concluding a border agreement with China ceding to China a large area of Kashmir which was under Pakistan's military occupation. In of this and other acts of collusion with China against India, our Government patiently pursued the negotiations, but the five rounds of talks clearly showed that Pakistan has no intention to reach a settlement on a rational and realistic basis and its sole object in entering into these bilateral discussions was to gain propaganda advantage against India.

28. Despite these unfortunate developments, India continued to seek avenues for peaceful solution of Indo-Pakistan problems and to ignore, as far as was possible, the "Hate India" campaign that had been mounted in Pakistan. A renewed call was made by our Prime Minister for a "No War Declaration" between India and Pakistan, and for simultaneous efforts to differences solve Indo-Pakistan through peaceful methods. Prime Minister's appeal was garded and the year ended with Indo-Pakistan relations in a far worse condition than during 1962.

29. The heinous sacrilege committed by some anti-social elements in Kashmir who stole the holy relic from

Hazratbal shrine in the the week of December, 1963, caused serious concern to all people in Kashmir as well as the rest of The prompt action taken by our Government in assisting the local authorities in Kashmir in the investigations resulted in the recovery of the holy relic which was a matter of great joy satisfaction to people all over India. The Pakistan authorities, however, exploited this incident to fan anti-Indian and communal feelings in Pakistan which led to serious disturbances and complete breakdown law and order in various areas East Pakistan including Dacca itself, resulting in the loss of several hundreds of lives of the minority community in East Pakistan and considerable loss of property belonging to the minority community. These incidents had repercussions in Calcutta and certain areas of West Bengal and Government took prompt and firm action against the miscreants gave full protection to the life property of all citizens of India, irrespective of their caste or creed. Our President also made a preposal for a joint appeal by the Presidents of India and Pakistan to restore peace and harmony amongst the various communities living in the two countries and suggested certain practical steps to follow up this appeal. Pakistani response to these proposals has been negative. The disturso far bances in East Pakistan have taken a heavy toll of the lives and properties of the members of the minority community in various areas of East Pakistan. As a result, we are faced with a large influx of the members of the minority community from East Pakistan into India.

30. Members of Parliament, I have placed before you an account of our main achievements and problems of the past year. I have also given you a brief picture of the tasks and burdens that face us. They need your dedicated attention understanding and co-operation in increasing manager. It will continue to be the endeavour of

25 Address by the Vice- MAGHA 21, 1885 (SAKA) Legal Tender (Inscribed 26 President, Discharging Notes) Bill the functions of the

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our Government, in all possible ways, to uphold the dignity and independence of our land and people, to promote our unity and well-being and to build a democratic and socialistic society in which progress is sought and attained by peaceful means and by consent.

- 31. Fifty-eight Bills were passed by Parliament during 1963. Nineteen Bills are pending before you. Among the Bills that will be placed before you for your consideration will be:—
 - (1) The Companies (Amendment) Bill,
 - (2) The Indian Crop Insurance Bill.
 - (3) The Standards of Weights and Measures (Amendment) Bill.
 - (4) The Indian Railways (Second Amendment) Bill.
 - (5) Bill to repeal the Bombay Co-operative Societies Act, 1925, as applicable to the Union Territory of Delhi and to extend the Funjab Co-operative Societies Act, 1961, with certain modifications to Delhi.
 - (6) The Foreign Exchange Regulation (Amendment) Bill
 - (7) The Constitution (Eighteenth Amendment) Bit.
 - (8) The Banaras Hindu University (Amendment) Bill.
 - (9) The Aligarh Muslim University (Amendment) Bill.
- 32. A statement of Estimated Receipts and Expenditure of the Cov-

ernment of India for the unancial year 1964-65 will be laid before you.

33. Members of Parliament, I wish you success in your labours. I earnestly trust that wisdom and tolerance and a spirit of co-operative effort will guide you. May your endeavours bring increasing prosperity and contentment to our people, stability and security to our Motherland and assist in promoting peace and co-operation in the world.

LEGAL TENDER (INSCRIBED NOTES) BILL*

The Minister of Finance (Shri T. T. Krishnamachari): Sir, I beg to move for leave to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill to restrict the negotiability of currency and other notes inscribed with messages of a political character."

The motion was adopted.

Shri T. T. Krishnamachari: Sir, I introduce† the Bill.

12.22 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, February 11, 1964/Magha 22, 1885 (Saka).

^{*}Published in the Gazette of India Extraordinary, Part II, Section 2, dated 10-2-1964. †I tr oduced with the recommendation of the President.